

Reserve Bank of India had issued certain guidelines which envisage purchase of items of stationery by public sector banks through invitation of tenders/quotations from such agencies which in their judgement are considered competent, capable and experienced to render the service. Public sector banks have, by and large, been following these guidelines in Delhi and elsewhere.

(b) The instructions for purchase of their stationery requirements by the Government Ministries/Departments from the Central Government Employees Consumer Cooperative Society Limited, New Delhi, were issued by the Department of Personnel and Administrative Reforms in 1981. These instructions do not cover public sector banks.

Import of Raw Rubber, Cocoa and Coconut Oil

7045. SHRI CHINTAMANI JENA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government propose to import large quantity of raw rubber and cocoa and coconut oil during the year 1985-86;

(b) the quantity of these items likely to be imported during the year and from which countries;

(c) whether any agreement has been made in this regard and if so, the details thereof;

(d) the reasons for importing these items and the steps being taken to increase the production in the country;

(e) whether any study has been made regarding its impact on the indigenous growers;

(f) if so, the details thereof; and

(g) the steps taken to safeguard the growers interest ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND

TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) to (c). Import of rubber during 1985-86 will be restricted to the actual demand and supply gap in the country. No decision has been taken on the quantum of import of coconut oil and cocoa.

(d) Imports are made to meet the demand and supply gap. The following steps have been taken to increase the production of rubber in the country :

- (i) Extension advisory services.
- (ii) Replanting and new planting schemes; and
- (iii) Research and development schemes.

The following steps have been taken for increasing of coconut oil :

- (i) Production and distribution of disease free seedlings of hybrid and other high yielding varieties.
- (ii) Demonstrations to popularise improved cultivation practices;
- (iii) Rejuvenation of diseased and unproductive coconut holdings; and
- (iv) Financial assistance for replacement of diseased and unproductive palms.

The following measures have been taken to augment the cocoa production :

- (i) A central sector scheme for the development of cocoa is in operation in the states of Kerala and Karnataka from 1978-79.
- (ii) A Central Sector Scheme for laying out demonstration plot and training of cocoa growers is under operation to educate farmers on the scientific methods of cultivation and on-

farm processing of cocoa beans.

(e) to (g). Government takes care to protect the interest of growers as well as consumers by way of importing bare minimum quantities to bridge the gap between demand and supply, and its release is made at prices which help to control the internal market price at levels remunerative to the growers.

Export of Equipments to Nicaragua

7046. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether Nicaragua has expressed its desire to import some equipments from India;

(b) if so, which category of equipment does Nicaragua intend to import from India; and

(c) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) to (c). Government of Nicaragua have recently indicated interest in import of equipment and machinery for a Textile plant as well as farm implements and hand-tools.

Export of Additional Items for Canalisation Through Certain Agencies

7047. SHRI LAKSHMAN MALLICK : Will the Minister of COMMERCE be pleased to state :

(a) whether recently Government have permitted export of some additional items for canalisation through certain agencies; and

(b) if so, the details thereof, along with the names of the agencies as well as the items ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND

TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) No, Sir. No new item has been added to the list of items canalised for export in the Export Policy for April 1985—March, 1988 announced on April 12, 1985.

(b) Does not arise.

Operation of Fake Currency Rackets

7048. SHRIMATI PHULRENU GUHA : SHRI MAHENDRA SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have information about fake currency rackets operating in some parts of the country ;

(b) if so, the details thereof ;

(c) the modus operandi of this racket ; and

(d) the steps taken/proposed in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a), (b), (c) and (d). The Economic Offences Wing of the Calcutta Branch of the Central Bureau of Investigation, on 15th April, 1985, arrested on Azizure Rehman at North Bengal State Transport Compound, State Bus Stand, Calcutta and recovered 9 pieces of counterfeit notes of Rs. 100 denomination and 2 metal blocks used for printing counterfeit notes of Rs. 100 denomination. A regular case has been registered in this regard and the investigation is in progress.

Similarly, on 22.4.85, a search party of the U. P. State Police raided a hut in the Locknow City area and recovered four blocks—2 for printing Rs. 100 denomination note, 1 for printing Rs. 10 denomination note and 1 for printing Re 1 denomination note and a knife. Three persons, viz., S/Shri Dhiraj Ram Yadav, Vijay and Kamraj, have been arrested on the spot while the fourth